

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2543
TO BE ANSWERED ON 04th DECEMBER, 2019

EXPORT/IMPORT FROM TELANGANA

2543. SHRI ANUMULA REVANTH REDDY

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- the details of the total export and import separately of goods and services respectively in each of the last five years from/to the State of Telangana; and
- the steps taken in each of the last five years to improve the export of goods and services respectively from the State of Telangana?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) : Exports of Merchandise Goods from the State of Telangana from 2014-15 till August, 2019 is as below :-

Year	Value (Rs. In crore)
2014-15	13431.62
2015-16	35439.23
2016-17	40239.02
2017-18	42363.27
2018-19	50096.84
2019-20 (Upto August, 2019) (**)	20945.08

[Source of data : DGCIS. (**) Figures for 2019-20 are provisional]

(b) : Many steps have been taken by the Government to improve the export of goods and services from the State of Telangana.

Department of Commerce has launched an Agriculture Export Policy in 2018, which seeks to harness the export potential of Indian agriculture, through suitable policy instruments. Under Agri Export Policy, Rang Reddy, Mehaboobnagar and Warangal Districts in Telangana have been identified as cluster districts in Telangana for promotion of mangoes, khammam and Warangal Districts have been identified as clusters for promotion of chilli by Agricultural and Processed Food Products Export Development Authority (APEDA). APEDA had organised various sensitization/export promotion/awareness programmes, buyer seller meets, training programmes for exporters in Telangana to enhance exports of agri products, especially mango, non-basmati rice, gherkins, etc. Financial assistance is also provided by APEDA for infrastructure development, quality development, market promotion and development of organic products. The Government also has a 'Transport and Marketing Assistance for Specified Agriculture Products Scheme' for providing assistance to mitigate the freight disadvantage for the exports of agricultural products.

Spices Board has established Spice Development Agency (SDA) at Warangal for overall development of spices produced in the State. To make avail quality exportable surplus Board is implementing various schemes for post-harvest quality improvement of spices, providing financial assistance to farmers / farmers groups for turmeric boiler / turmeric polishers etc, conducting Buyer Sell Meet (BSM).

Government of India ensures a regular dialogue with the State Governments on measures for promoting exports and for creating a conducive environment to boost exports from the States. Two delegations comprising of senior most officers of the Department of Commerce have undertaken visits to the State of Telangana on 04.03.2016 and 13.04.2018 to discuss issues relating to exports from the States.

At the request of Department of Commerce, State of Telangana has nominated a senior officer as the Export Commissioner who can coordinate all the export efforts of the different agencies of the State Government and act as a single window. Similarly a senior officer in the Department of Commerce has been nominated as a Nodal Officer to coordinate with the State Government to address issues related to international trade.
